

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 1094 & 1140 of 2019**

**IN THE MATTER OF:**

**M/s BCIL Yelahanka Projects LLP** **...Appellant**

**Vs**

**M/s Amit Chandrakant Shah & Ors.** **....Respondents**

**Present:**

**For Appellant: Mr. Gautam Singh, Advocate**

**For Respondents: Mr. Amit Agrawal, Advocate for Respondent Nos. 2 & 4**

**Ms. Chaitra Bhat, Advocate for Respondent No. 1**

**ORDER**

**(Through Virtual Mode)**

**28.09.2020** Parties to file their respective brief Written Submissions, not more than three pages, before the next date. Along with the brief Written Submissions separately compilation of copies of judgments on which the parties want to rely and refer may also be filed.

List the Appeal on **3<sup>rd</sup> November, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)